APPENDIX-7B

(Please see Para 7.02 (f) of FTP)

A list of Agencies notified under Customs notification no. 84/97-Customs dated 11.11.1997, where supplies are made to United Nations or an International organization approved by Government of India in pursuance of section 3 of United Nations (Privileges and Immunities Act), 1947 and entitled for Deemed Export Benefits under FTP.

- 1. United Nations Development Programme
- 2. United Nations International Children's Fund
- 3. Food and Agricultural Organisation
- 4. International Labour Organisation
- 5. World Health Organisation
- 6. United Nations Population Fund
- 7. United Nations World Food Programme
- 8. United Nations Industrial Development Organisation